

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2407

ANSWERED ON:17.08.2006

RESIDENTIAL NON RESIDENTIAL SCHOOLS FOR DEAF AND DUMB CHILDREN

Chavan Shri Harischandra Deoram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the criteria laid down by the Government for giving grants to Non-Governmental Organisations for setting up of residential and non-residential schools for deaf and dumb children; and

(b) the details of such schools established/to be established in the country; State- wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Under the relevant scheme namely Deendayal Disabled Rehabilitation Scheme no grant in aid is given to Non-Governmental Organisations for setting up of residential and non-residential schools for disabled children including deaf and dumb.

(b) Does not arise.